

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 15.3.2019

To,

Mr. Shri Venketesh, Advocate
SKV Law Offices
B 50 DEFENCE COLONY
NEW DELHI 110024

Sir,

Subject: Petition No.85/MP/2014- (PGCIL V. DVC)

**Ref: (i) ROP of hearing dated 14.2.2019
(ii) Your letter dated 12.3.2019**

With reference to your letter above on the said subject, I am directed to inform that your request for extension of time to file reply has been considered and time for filing the same has been granted till 15.3.2019, with copy to Petitioner. Petitioner shall file it's rejoinder, if any, by 20.3.2019. Parties should complete the pleadings prior to the next date of hearing.

Yours sincerely

Sd/-

(B. Sreekumar)
Deputy Chief (Law)

Copy to:
Power Grid Corporation of India Limited
Soudamini, Plot No 2, Sector 29
Gurgaon – 122001